**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**  
**Schedule of the Final Phase of Induction Course for the newly appointed Civil Judges Class II from 2017 Batch (I Batch)**  
**(23.10.2017 to 17.11.2017)**  

<table>
<thead>
<tr>
<th>DATE/DAY</th>
<th>SESSION – I 10.00 am to 10.15 am</th>
<th>SESSION – II 10.15 am to 11.15 am</th>
<th>SESSION – III 11.30 am to 12.30 pm</th>
<th>SESSION – IV 1.30 pm to 2.30 pm</th>
<th>SESSION – V 2.45 pm to 3.45 pm</th>
<th>SESSION – VI 4.00 pm to 5.00 pm</th>
<th>SESSION – VII 5.00 pm to 5.30 pm</th>
</tr>
</thead>
</table>
| 23.10.2017 (Monday) | Inauguration of the Course  
- By Officers of the Academy | Brief overview of the training programme & Sharing of the views of the participants feedback and expectations from the training  
- By Officers of MPSJA | Jurisdictional competence of Civil Judge  
- By Shri Zakir Hussain, II ADJ, Jora, Morena | Interaction on Scrutiny of Plaint  
- By Shri Vidhan Maheshwari, Assistant Director, MPSJA | Discussion on law relating to Parties to the suit  
- By Ms. Swati Bajaj, O.S.D., MPSJA | Discussion of Section 10 & 11 of CPC  
- By Shri Awadhesh K. Gupta, Addl. Director, MPSJA  
(Distribution of exercise relating to O. 9 R. 7 CPC)  
To be submitted on 24.10.2017 at 10.00 am | Guidance by the faculty to participants on next day’s presentation  
Group I  
Shri Awadhesh Kumar Gupta  
II. Shri Sanresh Singh Kushwaha  
III. Shri Vidhan Maheshwari  
IV. Sushri Swati Bajaj |
| 24.10.2017 (Tuesday) | Discussion on material/recap of preceding day’s learning  
- By Officers of the Academy | Presentation on Nazarat Section  
- By Group I  
Moderated By Ms. Swati Bajaj, O.S.D., MPSJA | Presentation on Copying Section  
- By Group II  
Moderated By Shri Awadhesh K. Gupta, Addl. Director, MPSJA | Presentation on Malkhana  
- By Group III  
Moderated By Shri Samresh Singh, Dy. Director, MPSJA | Presentation on Record Room  
- By Group IV  
Moderated By Shri Vidhan Maheshwari, Assistant Director, MPSJA | Discussion on law relating to estoppel  
- By Sanjeev Kalgaonkar, Director, MPSJA  
(Distribution of exercise on Order 1 Rule 10 CPC)  
To be submitted on 26.10.2017 at 10.00 am | Guidance by the faculty to participants on next day’s presentation  
Group I  
Shri Awadhesh Kumar Gupta  
II. Shri Sanresh Singh Kushwaha  
III. Shri Vidhan Maheshwari  
IV. Sushri Swati Bajaj |
| 25.10.2017 (Wednesday) | Discussion on material/recap of preceding day’s learning  
- By Officers of the Academy | Presentation on Order 5 and Service of summons in civil cases  
- By Group IV  
Moderated By Shri S. N. Khare, Former District Judge | Presentation on Order 9, restoration of proceedings and suits  
- By Group III  
Moderated By Sanjeev Kalgaonkar, Director, MPSJA | Judgment writing – Cirminal  
- By Hon’ble Shri Justice N.K. Gupta, Lokayukta,  
Karnataka | Presentation on ex parte decree and setting aside of ex parte decree  
- By Group II  
Moderated By Shri Awadhesh K. Gupta, Addl. Director, MPSJA | Discussion on issues relating to Madhya Pradesh Land Revenue code, 1959  
- By Shri Vidhan Maheshwari, Assistant Director, MPSJA  
(Distribution of exercise on Order 23 Rule 3 CPC)  
To be submitted on 26.10.2017 at 10.00 am | Guidance by the faculty to participants on next day’s presentation  
Group I  
Shri Awadhesh Kumar Gupta  
II. Shri Sanresh Singh Kushwaha  
III. Shri Vidhan Maheshwari  
IV. Sushri Swati Bajaj |
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<tr>
<td>26.10.2017 (Thursday)</td>
<td>Discussion on material/recap of preceding day’s learning – By Officers of the Academy</td>
<td>Presentation on Order 10 Rule 10 and Order 22 Rule 10 CPC – By Group I Moderated By Shri Awadhesh K. Gupta, Addl. Director, MPSJA</td>
<td>Presentation on Order 22 Rules 5 and 9 CPC – By Group II Moderated By Shri Samresh Singh, Dy. Director, MPSJA</td>
<td>Presentation on Order 23 Rule 1 CPC – By Group III Moderated By Ms. Swati Bajaj, O.S.D., MPSJA</td>
<td>Discussion on issues relating to partition and partition decree – By Sanjeev Kalgaonkar, Director, MPSJA (Distribution of exercise on Order 9 CPC) (Distribution of exercise on Order 9 CPC) To be submitted on 27.10.2017 at 10.00 am</td>
<td>Discussion on exercise under Order 9 CPC – By Ms. Swati Bajaj, O.S.D., MPSJA (Distribution of exercise on Order 9 CPC) To be submitted on 27.10.2017 at 10.00 am</td>
<td>Discussion on exercise under Order 9 CPC – By Ms. Swati Bajaj, O.S.D., MPSJA (Distribution of exercise on Order 9 CPC) To be submitted on 27.10.2017 at 10.00 am</td>
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<td>27.10.2017 (Friday)</td>
<td>Discussion on material/recap of preceding day’s learning – By Officers of the Academy</td>
<td>Presentation on Order 23 Rule 3 CPC – By Group I Moderated By Shri Samresh Singh, Dy. Director, MPSJA</td>
<td>Presentation on Section 47 CPC – By Group III Moderated By Shri Vidhan Maheshwari, Assistant Director, MPSJA</td>
<td>Presentation on Order 26 Rule 9 and Order 39 Rule 7 CPC – By Group IV Moderated By Shri Awadhesh K. Gupta, Addl. Director, MPSJA</td>
<td>Discussion on issues relating to marking and proof of documents in civil cases – By Sanjeev Kalgaonkar, Director, MPSJA (Distribution of exercise on Order 23 Rule 3 CPC) To be submitted on 28.10.2017 at 10.00 am</td>
<td>Discussion on exercise under Order 23 Rule 3 CPC – By Shri Samresh Singh, Dy. Director, MPSJA (Distribution of exercise on Order 23 Rule 3 CPC) To be submitted on 28.10.2017 at 10.00 am</td>
<td>Guidance by the faculty to participants on next day’s presentation Group I. Shri Awadhesh Kumar Gupta II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj</td>
</tr>
<tr>
<td>28.10.2017 (Saturday)</td>
<td>Discussion on material/recap of preceding day’s learning – By Officers of the Academy</td>
<td>Presentation on Order 11 &amp; 12 CPC – By Group IV Moderated By Shri S. N. Khare, Former District Judge</td>
<td>Presentation on Sections 60 to 64 and Order 21 Rule 58 CPC – By Group I Moderated By Officers of the Academy</td>
<td>Presentation on Order 21 Rules 97 to 106 CPC – By Group II Moderated By Shri Awadhesh K. Gupta, Addl. Director, MPSJA</td>
<td>Stress management (Contd…) – By Dr. Rishi Tiwari, Chennai (Distribution of exercise on registration of plaint after enquiry in indigence) To be submitted on 30.10.2017 at 10.00 am</td>
<td>Stress management – By Dr. Rishi Tiwari, Chennai (Distribution of exercise on registration of plaint after enquiry in indigence) To be submitted on 30.10.2017 at 10.00 am</td>
<td>Guidance by the faculty to participants on next day’s presentation Group I. Shri Awadhesh Kumar Gupta II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj</td>
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<td>30.10.2017 (Monday)</td>
<td>Discussion on material/recap of preceding day’s learning – Dy. Officers of the Academy</td>
<td>Discussion on material/recap of preceding day’s learning – Dy. Officers of the Academy</td>
<td>Discussion and Presentation on Problem distributed under Court Fees Act, 1870 and Suits Valuation – By All Groups Moderated By Shri Awadhesh K. Gupta, Addl. Director, MPSJA</td>
<td>Presentation on Order 33 CPC – By Group I Moderated By Ms. Swati Bajaj, O.S.D., MPSJA</td>
<td>Presentation on Order 20 Rule 18 &amp; Section 54 CPC with reference to partition of revenue paying land – By Group II Moderated By Sanjeev Kalgaonkar, Director, MPSJA</td>
<td>Discussion on – Exercise under Order 1 Rule 10 CPC – By Shri Vidhan Maheshwari, Assistant Director, MPSJA (Distribution of exercise on ex parte Injunction) To be submitted on 31.10.2017 at 10.00 am</td>
<td>Guidance by the faculty to participants on next day’s presentation – By I. Shri Samresh Singh Kushwaha II. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj</td>
</tr>
<tr>
<td>31.10.2017 (Tuesday)</td>
<td>Presentation on – Section 80(2), Order 39 Rule 3 CPC and Section 401 of M. P. Municipal Corporation Act, 1956 – By Group III Moderated By Shri Samresh Singh, Dy. Director, MPSJA</td>
<td>Presentation on Order 33 CPC – By Group I Moderated By Ms. Swati Bajaj, O.S.D., MPSJA</td>
<td>Presentation on Order 35 of Court Fees Act, 1870 and Suits Valuation – By All Groups Moderated By Shri Awadhesh K. Gupta, Addl. Director, MPSJA</td>
<td>Presentation on Section 35 of Court Fees Act, 1870 – By Group I Moderated By Shri Awadhesh K. Gupta, Addl. Director, MPSJA</td>
<td>Discussion on – Exercise under section 47 of CPC – By Shri Vidhan Maheshwari, Assistant Director, MPSJA (Distribution of exercise on Section 11 CPC) To be submitted on 01.11.2017 at 10.00 am</td>
<td>Discussion on – Exercise related to registration of plaint and enquiring indigence – By Shri Samresh Singh, Dy. Director, MPSJA (Distribution of exercise on Section 11 CPC) To be submitted on 01.11.2017 at 10.00 am</td>
<td>Guidance by the faculty to participants on next day’s presentation – By I. Shri Sanjeev Kalgaonkar II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj</td>
</tr>
<tr>
<td>01.11.2017 (Wednesday)</td>
<td>Discussion on material/recap of preceding day’s learning – Dy. Officers of the Academy</td>
<td>Presentation on Order 39 Rules 1 and 2 – By Group II Moderated By Shri Vidhan Maheshwari, Assistant Director, MPSJA</td>
<td>Presentation on – Sections 38 to 42 of Specific Relief Act, 1963 and Section 151 of CPC – By Group III Moderated By Sanjeev Kalgaonkar, Director, MPSJA</td>
<td>Presentation on – Registers Act, 1908 – By Group IV Moderated By Sanjeev Kalgaonkar, Director, MPSJA</td>
<td>Open interactive session on Hindu Law – By Sanjeev Kalgaonkar, Director, MPSJA</td>
<td>Exercise on – ex parte mandatory injunction – By Shri Vidhan Maheshwari, Assistant Director, MPSJA (Distribution of exercise on judgement on Specific Relief Act, 1963) To be submitted on 02.11.2017 at 10.00 am</td>
<td>Guidance by the faculty to participants on next day’s presentation – By I. Shri Sanjeev Kalgaonkar II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj</td>
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<td>DATE/DAY</td>
<td>SESSION – I</td>
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<td>02.11.2017 (Thursday)</td>
<td>Discussion on material/recap of preceding day’s learning – By Officers of the Academy</td>
<td>Presentation on – Sections 16 to 20 Specific Relief Act, 1963 – By Group I Moderated By Shri Vidhan Maheshwari, Assistant Director, MPSJA</td>
<td>Presentation on – Interest &amp; cost – By Group III Moderated By Ms. Swati Bajaj, O.S.D., MPSJA</td>
<td>Presentation on – Will, Proof of Execution – By Group II Moderated By Shri Vidhan Maheshwari, Assistant Director, MPSJA</td>
<td>Open interactive session on Specific Relief Act, 1963 – By Officers of the Academy</td>
<td>Discussion on – Exercise relating to Section 11 CPC – By Ms. Swati Bajaj, O.S.D., MPSJA (Distribution of exercise on application under section 13(2) and 13(6) M.P. A.C.A.) To be submitted on 03.11.2017 at 10.00 am</td>
<td>Guidance by the faculty to participants on next day’s presentation – By I. Shri Sanjeev Kalpaonkar II. Shri Sanesh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj</td>
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<tr>
<td>03.11.2017 (Friday)</td>
<td>Discussion on material/recap of preceding day’s learning – By Officers of the Academy</td>
<td>Presentation on – Stamp Act, 1899 – By Group I Moderated By Shri Awdhesh K. Gupta, Addl. Director, MPSJA</td>
<td>Presentation on – issues and proof of specific performance of contract – By Group IV Moderated By Ms. Swati Bajaj, O.S.D., MPSJA</td>
<td>Court management – Lessons for Judges – By Shri Vijay Chandra, Registrar-cum-Secretary, HCLSC, Jabalpur</td>
<td>Discussion on – Exercise of Judgment on Specific Relief Act, 1963 – By Shri Vidhan Maheshwari, Assistant Director, MPSJA</td>
<td>Open interactive session – By Officers of the Academy (Distribution of exercise on Judgment on M.P. Accommodation Control Act, 1961)</td>
<td>Guidance by the faculty to participants on next day’s presentation – By I. Shri Awdhesh Kumar Gupta II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj</td>
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<td>04.11.2017 (Saturday)</td>
<td><strong>HOLIDAY ON OCCASION OF GURU NANAK JAYANTI</strong></td>
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**DIRECTOR IN-CHARGE**
## Schedule of the Final Phase of Induction Course for the newly appointed Civil Judges Class II from 2017 Batch (I Batch)  
(23.10.2017 to 17.11.2017)  
(Third Week – 06.11.2017 to 11.11.2017)

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<tr>
<th>DATE/DAY</th>
<th>SESSION – I</th>
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<tbody>
<tr>
<td>06.11.2017 (Monday)</td>
<td>10.00 am to 10.15 am</td>
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<td>Discussion on – material/recap of preceding day’s learning – By Officers of the Academy</td>
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<td></td>
<td>Presentation on – Police Remand – By Group III Moderated By – By Shri Samresh Singh, Dy. Director, MPSJA</td>
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<td>10.15 am to 11.15 am</td>
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<tr>
<td></td>
<td>Presentation on – Judicial Remand and Section 309 (Examination of witnesses in absence of accused in custody) – By Group II Moderated By – By Ms. Swati Bajaj, O.S.D., MPSJA</td>
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<td>11.30 am to 12.30 pm</td>
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<td>Presentation on – Cognizance on Police Report – By Group IV Moderated By – By Shri Vidhan Maheshwari, Assistant Director, MPSJA</td>
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<tr>
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<td>1.30 pm to 2.30 pm</td>
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<td></td>
<td>Presentation on – Cognizance on Private Complaint – By Group I Moderated By – By Shri Vidhan Maheshwari, Assistant Director, MPSJA</td>
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<td>2.45 pm to 3.45 pm</td>
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<td>Presentation on – Bail (Grant &amp; Cancellation) – By Group IV Moderated By – By Shri Awdhesh K. Gupta, Addl. Director, MPSJA</td>
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<td>4.00 pm to 5.00 pm</td>
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<td>Presentation on – Examination of accused u/s 313 CrPC and its evidentiary value – By Ms. Swati Bajaj, O.S.D., MPSJA (Distribution of exercise on bail and cancellation of bail) To be submitted on 06.11.2017 at 10.00 am</td>
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<td>5.00 pm to 5.30 pm</td>
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<tr>
<td>07.11.2017 (Tuesday)</td>
<td>10.00 am to 10.15 am</td>
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<td>Discussion on – Discharge with reference to Sections 239, 245 &amp; Stoppage of criminal proceedings u/s 258 CrPC in case of death of accused – By Group II Moderated By – By Shri Vidhan Maheshwari, Assistant Director, MPSJA</td>
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<td>10.15 am to 11.15 am</td>
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<td>Presentation on – Section 27 Evidence Act – By Group III Moderated By – By Sanjeev Kalgaonkar, Director, MPSJA</td>
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<td>11.30 am to 12.30 pm</td>
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<td>Presentation on – Framing of charge – By Group I Moderated By – By Shri Samresh Singh, Dy. Director, MPSJA</td>
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<td>1.30 pm to 2.30 pm</td>
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<td></td>
<td>Presentation on – Bail (Grant &amp; Cancellation) – By Group IV Moderated By – By Shri Awdhesh K. Gupta, Addl. Director, MPSJA</td>
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<td></td>
<td>2.45 pm to 3.45 pm</td>
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<tr>
<td></td>
<td>Presentation on – Examination of accused u/s 313 CrPC and its evidentiary value – By Ms. Swati Bajaj, O.S.D., MPSJA (Distribution of exercise on bail and cancellation of bail) To be submitted on 06.11.2017 at 10.00 am</td>
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<td>4.00 pm to 5.00 pm</td>
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<td></td>
<td>Presentation on – Exercise relating to Section 13(2) and 13(6) of Accommodation Control Act, 1961 – By Ms. Swati Bajaj, O.S.D., MPSJA (Distribution of exercise on Police Remand) To be submitted on 07.11.2017 at 10.00 am</td>
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<td>5.00 pm to 5.30 pm</td>
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<td>08.11.2017 (Wednesday)</td>
<td>10.00 am to 10.15 am</td>
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<td>Discussion on – material/recap of preceding day's learning – By Officers of the Academy</td>
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<tr>
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<td>Presentation on – Recording of Evidence (Sections 135 to 144 Evidence Act, 1872) – By Group I Moderated By – By Shri Vidhan Maheshwari, Assistant Director, MPSJA</td>
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<td>10.15 am to 11.15 am</td>
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<td>Presentation on – Recording of Evidence (Sections 145 to 165, Evidence Act, 1872) – By Group II Moderated By – By Sanjeev Kalgaonkar, Director, MPSJA</td>
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<td>11.30 am to 12.30 pm</td>
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<td>Presentation on – General precautions regarding recording of evidence – By Shri Awdhesh K. Gupta, Addl. Director, MPSJA</td>
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<td>1.30 pm to 2.30 pm</td>
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<td>Discussion on – Exercise relating to Judgment on M.P. Accommodation Control Act, 1961 – By Ms. Swati Bajaj, O.S.D., MPSJA (Distribution of exercise relating to judgment writing (criminal-I)) To be submitted on 10.11.2017 at 10.00 am</td>
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<td>2.45 pm to 3.45 pm</td>
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<td></td>
<td>Discussion on – Exercise relating to order on police remand – By Ms. Swati Bajaj, O.S.D., MPSJA</td>
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<td>4.00 pm to 5.00 pm</td>
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<td>Guidance by the faculty to participants on next day’s presentation – By I. Shri Awdhesh Kumar Gupta II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj</td>
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09.11.2017 (Thursday) | Discussion on material/recap of preceding day’s learning  
- By Officers of the Academy | Presentation on – Release of property (Pre-trial & Post-trial)  
- By Group IV  
Moderated By  
- By Shri Samresh Singh, Dy. Director, MPSJA | Presentation on – Release of property under Special Acts (Excise, Forest, Essential Commodities Act, Govansh Pratishedh Adhiniyam etc.)  
- By Group III  
Moderated By  
- By Shri Samresh Singh, Dy. Director, MPSJA | Discussion on – Prevention of Food Adulteration Act, 1954  
(Contd….)
- By Shri Dharmendra K. Singh, Chief Judicial Magistrate, Rewa | Discussion on – Exercise relating to bail and cancellation of bail  
- By Shri Awdhesh K. Gupta, Addl. Director, MPSJA | Discussion on – Judgments & Orders submitted by participants  
- By I. Shri Awdhesh Kumar Gupta  
II. Shri Samresh Singh Kushwaha  
III. Shri Vidhan Maheshwari  
IV. Sushri Swati Bajaj |  
10.11.2017 (Friday) | Discussion on material/recap of preceding day’s learning  
- By Officers of the Academy | Procedure in criminal case relating to person of unsound mind  
- By Shri Anil Verma, District Judge (Vig), High Court Of M.P., Indore Zone | Sensitization on – Juvenile Justice (Care & Protection of Children) Act, 2015  
(Contd….)
- By Shri Awdhesh K. Gupta, Addl. Director, MPSJA | Open interactive session on – Negotiable Instruments Act, 1881  
(Contd….)
- By Shri Vidhan Maheshwari, Assistant Director, MPSJA  
(Distribution of exercise relating to judgment writing (criminal-II))  
To be submitted on 13.11.2017 at 10.00 am | Discussion on – Judgments & Orders submitted by participants  
- By I. Shri Awdhesh Kumar Gupta  
II. Shri Samresh Singh Kushwaha  
III. Shri Vidhan Maheshwari  
IV. Sushri Swati Bajaj |  
11.11.2017 (Saturday) | Necessity of evolving a Swadeshi System of Administration in Justice  
- By Hon’ble Shri Justice, Rama Jois,  
Former Chief Justice of Punjab & Haryana High Court  
B  
Former Governor of Jharkhand & Bihar  
*(From 10.00 a.m. onwards)* | Presentation on – Release of property under Special Acts (Excise, Forest, Essential Commodities Act, Govansh Pratishedh Adhiniyam etc.)  
- By Group III  
Moderated By  
- By Shri Samresh Singh, Dy. Director, MPSJA | Discussion on – Prevention of Food Adulteration Act, 1954  
(Contd….)
- By Shri Dharmendra K. Singh, Chief Judicial Magistrate, Rewa | Discussion on – Exercise relating to bail and cancellation of bail  
- By Shri Awdhesh K. Gupta, Addl. Director, MPSJA | Common mistakes in criminal trial & court functioning  
- By Shri Anil Verma, District Judge (Vig), High Court Of M.P., Indore Zone | Guidance by the faculty to participants on next day’s presentation  
- By I. Shri Awdhesh Kumar Gupta  
II. Shri Samresh Singh Kushwaha  
III. Shri Vidhan Maheshwari  
IV. Sushri Swati Bajaj |  
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